

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO. 769
TO BE ANSWERED ON 7TH FEBRUARY, 2019
LAND ACQUISITION UNDER SAGARMALA PROGRAMME

769. SHRI A.P JITHENDER REDDY:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether the Government is facing certain issues regarding land acquisition to accomplish the Sagarmala programme and if so, the details thereof and the quantum of area under dispute, State-wise;
- (b) whether it is true that no container was ever shipped on inland waterways of India since independence until November, 2018 and if not, the details thereof;
- (c) the funds spent on development of industrial clusters and coastal communities so far;
- (d) whether intended targets in the aforesaid two fields have been met and if not, the reasons therefor;
- (e) whether any investigation has been made into the fake Sagarmala website created and if so, the details and the outcome thereof along with the action taken thereon;
- (f) whether victims have been compensated by the Government and if so, the details thereof; and
- (g) the number of accidents about fishing boats hit by large vessels since 2014 and the number of fatalities, year-wise along with the measures taken to reduce the number of such accidents in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

- (a) Among the identified projects under Sagarmala programme, seven projects are facing land acquisition issues. The details are annexed.
- (b) First containerized movement from Kolkata Port to Multimodal Terminal Varanasi through National Waterway (NW)-1(Ganga- Bhagirathi - Hooghly river system) took place in November, 2018.
- (c)&(d) Under the Port-led industrialization and coastal community development components of Sagarmala Programme, expenditure of Rs. 1,05,644 Cr has been incurred since the start of the programme till 2017-18.

These projects were planned for execution in a phased manner. A total of 506 projects costing Rs. 3.86 Lac Crore have been planned for award over a 4 year period from

2016 to 2020, out of which more than 50% projects or 267 projects costing Rs. 2.63 Lac Crore have already been awarded.

266 projects costing Rs. 1.8 Lac Crore were scheduled to be completed by 2020, out of which more than a third or 105 projects costing more than Rs. 16,500 Crore have already been completed in just 2 years from the release of the National Perspective Plan.

(e)&(f) Ministry of Shipping on 6 Sept 2018 noticed that a fake website www.sagarmala.org.in with a false advertisement about recruitment of Engineer trainees and Diploma trainees was being used to dupe innocent job seekers by taking money in the name of Govt. job. The Ministry of Shipping immediately filed an FIR and got the website taken down. On 1st October, 2018, it was again noticed that a new fake website www.sagarproject.com with the same modus operandi as earlier was being used. Ministry of Shipping again referred the matter to Delhi Police and this matter was clubbed with the earlier FIR. As on date, Delhi Police is investigating the case.

(g) The number of accidents about fishing boats hit by large vessels since 2014 and the number of fatalities are presented in the table below:

| Year | Number of collision incidents reported between Indian merchant vessels and Fishing vessels | Number of fatalities |
|------|--|----------------------|
| 2014 | Nil | Nil |
| 2015 | 01 | Nil |
| 2016 | 01 | Nil |
| 2017 | 05 | 3 dead, 4 missing |
| 2018 | 04 | 5 dead, 10 missing |

Following are the preventive measures taken to reduce number of incidents/accidents of fishing boat hit by large vessels,

1. The Directorate General of Shipping has proposed the establishment of a Traffic Separation Scheme (TSS) off the south-west coast of India to prevent such type of collision incidents. The initial and the subsequent revisions of the draft proposal for the establishment of TSS off the south-west coast of India has been circulated to agencies of Central and State Government for their inputs.
2. The Directorate General of Shipping has established ships' routing (such as Traffic Separation Schemes [TSS], Safety Fairways, etc.) in the past, so as to improve safety of navigation in converging areas of traffic and in areas where the density of traffic is great or where freedom of movement of shipping is inhibited by restricted sea-room, the existence of obstructions to navigation, limited depths or unfavorable meteorological conditions. A ships routing helps in preventing or reducing the risk of pollution, loss of lives and other damage to the marine environment caused by ships colliding or grounding or anchoring in or near environmentally sensitive areas.

Annexure

| Sr. No. | Name of the Project | Implementing Agency | State | Land to be acquired |
|---------|---|---------------------|----------------|---------------------|
| 1 | JNPT - 6 to 8 laning of NH-4B- SH-54 and Amra Marg | NHAI | Maharashtra | 1.35 Ha |
| 2 | New Line from Angul to Sukhinda | Indian Railways | Odisha | 508 Acres |
| 3 | New Line from Haridaspur to Paradip | Indian Railways | Odisha | 142.5 Ha |
| 4 | Rail line Hospet-Hubli-Londa-Tinaighat-Vasco da Gama -352.28 km including Vasco-Madgaon-Kulem-Castle Rock Section | Indian Railways | Goa | 181 Ha |
| 5 | New ICD Development in Hyderabad -MMLP Nagulapally | CONCOR | Telangana | 74 acres |
| 6 | New ICD development in Central Rajasthan -MMLP Phulera | CONCOR | Rajasthan | 291 Acres |
| 7 | Kotipalli- Narsapur New BG Line - 57.21 Km | Indian Railways | Andhra Pradesh | 735 acres |
